

1 @ .35 hrs.

[English]

CONTEMPT OF THE HOUSE

Motion to let off some Visitors with stern warning on the rising of the House on account of their committed contempt of the House in attempting to raise slogans from Visitors

MR. DEPUTY SPEAKER: As the House is aware at about 12.35 hours today, three visitors calling themselves Ram Kishore Yadav son of Shri Jageshwar Prasad Yadav, Munish Kumar Darbari son of Shri Raghuraj Prakash Darbari and Uday Bhan Srivastava son of Shri Harswaroop Srivastava attempted to shout slogans from the Visitors' Gallery. The Director, Security took them into custody immediately and interrogated them. The visitors have made statements. Munish Kumar Darbari has expressed regret for his action and has also begged pardon for the same. Ram Kishore Yadav and Uday Bhan Srivastava have not expressed any regret for their action.

I bring this to the notice of the House for such action as it may deem fit.

(Interruptions)

MR. DEPUTY SPEAKER: You can put your question later.

(Interruptions)

MR. DEPUTY SPEAKER: I will give you a chance to speak, Mr. Thungon.

(Interruptions)

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): Sir, I beg to move:

* This house resolves that the persons calling themselves Ram Kis-

hore Yadav son of Shri Jageshwar Prasad Yadav, Munish Kumar Darbari son of Shri Raghuraj Prakash Darbari and Uday Bhan Srivastava son of Shri Harswaroop Srivastava, who attempted to shout slogans from the Visitors Gallery at about 12.35 hours today and whom the Director, Security took into custody immediately, have committed a grave offence and are guilty of the contempt of the House.

This House further resolves that they be let off with a stern warning on the rising of the House today."

MR. DEPUTY SPEAKER: The question is:

" This House resolves that the persons calling themselves Ram Kishore Yadav son of Shri Jageshwar Prasad Yadav, Munish Kumar Darbari son of Shri Raghuraj Prakash Darbari and Uday Bhan Srivastava son of Shri Harswaroop Srivastava, who attempted to shout slogans from the Visitors' Gallery at about 12.35 hours today and whom the director, Security took into custody immediately have committed a grave offence and are guilty of the contempt of the House.

This House further resolves that they be let off with a stern warning on the rising of the House today."

The motion was adopted

(Interruptions)

MR. DEPUTY SPEAKER: Mr. Thungon, you will have an opportunity to make a regular speech. I will give the time. Please don't ask questions. Now, the Minister.